

TOKEN NUMBER 2739
WP(S)

**NARSINGH PRASAD SINGH & OTHERS
VS
THE STATE OF JHARKHAND**

SJ

CVT CLR

CFS
PETITION Rs 2000/-
Affidavit Rs 5+15
Vakalatnama Rs15+30

Defects:

1. Oath serial number not found on the affidavit.
2. thumb impression of the petitioner number 5 & 6 hasnot been endorsed and attested as per JHC rule 51 on the vakalatnama.
3. typed copy of page number 82 doesn't matches with true copy completely.
4. fresh or typed copy of page number 52,69,76 and 83 may be given.
5. typed copy of page number 89 may be given.

sameer
16.06.2020